

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IFCI Ltd
Vs
GK Steel and Allied Industries Ltd

MAIN PETITION NUMBER : CP/1006/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(LIQ)/12(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Ravi Rajagopalan for the Applicants /
Financial Creditor.

Ld. Counsel Shri. M L Ganesh for the State Bank of India.

Ld. Counsel Shri. Jerin Asher Sojan for the SRA.

Ld. PCS Dr. K.S. Ravichandran for the Suspended Directors.

Ld. Counsels for the parties submit that the appeal preferred by
Respondent No. 2 has been disposed of by Hon'ble NCLAT.

Parties are directed to file the copy of the order for consideration of this
application.

List the application for hearing on **30.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)